

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:952

ANSWERED ON:07.12.2004

CONSTRUCTION OF ASHRAMS AND STUDENTS`S HOSTELS IN TRIBAL AREAS

Jogi Shri Ajit;Rana Shri Kashi Ram;Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether the Union Government has received proposals from the State Governemnts particularly from Chhattisgarh for construction of Ashrams and Student`s Hostels in the Tribal areas of the States during the current year, State-wise?

(b) if so, the details thereof, State-wise; and

(c) the action taken thereon?

**Answer**

MINISTER OF TRIBAL AFFAIRS ( SHRI P.R. KYNDIAH)

(a) Yes Sir.

(b) & (c) Details are at the Annexure.

Annexure

Statement in reply of the part (a) and (b) of Lok Sabha Unstarred Question No952 to be answered on 07.12.2004.

S.No.	Name of State	Proposal received under Ashram School Scheme	Proposal received under Boys/Girls hostel Scheme
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Amount asked for (Rs. in lakh)	Action taken asked for (Rs. in lakh)	Amount	Action taken
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1. Andhra Pradesh 231.00 Proposal was incomplete due to the reasons indicated at (A), (B), (C) and (E). Clarification/ information has been called for from the State Govt. 454.43 Proposal was incomplete due to the reasons indicated at (A), (B), (C) and (E). Clarification/ information has been called for from the State Govt.
2. Arunachal Pr. - - 20.50 Case has been processed
3. Chhastisgarh 3693.58 Proposal was incomplete due to the reasons indicated at (A), (C) and (E). Clarification/ information has been called for from the State Govt. 750.85 Proposal was incomplete due to the reasons indicated at (C) and (F). Clarification/ information has been called for from the State Govt.
4. Gujarat 398.93 Case has been processed 67.60 Grant released
5. Himachal Pr. - - 50.50 Proposal was incomplete due to the reasons indicated at (A), and (E). Clarification/ information has been

called for from the State Govt.

6. Jharkhand 393.72 Proposal was incomplete due to the reasons indicated at (A) and (E).  
310.42 Proposal was incomplete due to the reasons indicated at (A) and (E).  
(C). Clarification/information has been called for from the State Govt.
7. Karnataka 300.00 Proposal was incomplete due to the reasons indicated at (A), (C) and (E).  
150.00 Proposal was incomplete due to the reasons indicated at (A) and (E).  
Clarification/information has been called for from the State Govt.
8. Punjab Univ. - - 65.12 Grant released
9. Kerala 601.07 Proposal was incomplete due to the reasons indicated at (A), (C) and (E).  
Clarification/information has been called for from the State Govt.
10. Madhya Pradesh 300.00 Grant released 300.00 Grant released
11. Meghalaya - - 27.50 Proposal was incomplete due to the reasons indicated at (A), (C) & (E).  
Clarification/information has been called for from the State Govt.
12. Nagaland - - 4.31 Proposal was incomplete due to the reasons indicated at (C) & (E).  
Clarification/information has been called for from the State Govt.
13. Orissa - - 6.00 Proposal was incomplete due to the reason indicated at (D).  
Clarification/information has been called for from the State Govt.,
14. Rajasthan - - 309.145 Proposal was incomplete due to the reasons indicated at (A), (C) and (E).  
Clarification/information has been called for from the State Govt.
15. Tripura - - 40.00 Proposal was incomplete due to the reasons indicated at (A), (B), (C) and (E).  
Clarification/information has been called for from the State Govt.
16. Tamil Nadu 32.65 Proposal was incomplete due to the reasons indicated at (A), (B), (C), (D) and (E).  
92.22 Proposal was incomplete due to the reasons indicated at (A), (B), (C), (D) and (E).  
Clarification/information has been called for from the State Govt.
17. Uttar Pradesh 7.60 Proposal was incomplete due to the reasons indicated at (A) and (E).  
Clarification/information has been called for from the State Govt.

18. Uttranchal 284.93 Proposal was incomplete due - -  
to the reasons indicated at  
(D)and(G). Clarification/  
information has been called  
for from the State Govt.

19. West Bengal - - 5.60 Proposal was incomplete due to the  
reasons indicated at (A) and (E).  
Clarification/information has been  
called for from the State Govt.

(A) Non availability of Utilization Certificate of previous grant.

(B) Non availability of Land free of cost.

(C) Non availability of the cost of estimates as per the prevailing rates of CPWD/PWD.

(D) Non availability of the matching share in the State Budget.

(E) Non availability of the Physical Progress Report of the grant released earlier.

(F) Non availability of the Number of Seats.

(G) Cost of the hostels/Ashram Schools is to be decided in consultation with the State Govt.